(ii) The age of superannuation of faculty of medical institutions has been enhanced to 65 years;

(iii) Assured promotion scheme for faculty of Central Government institutions has been revised to make it more beneficial; and

(iv) Various allowances available to faculty like Non-Practicing allowance, Conveyance allowance, Learning Resource allowance, etc., have been enhanced considerably.

**Diarrhoea and pneumonia amongst children**

1836. SHRI A.K. SELVARAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether India loses most kids to diarrhoea and pneumonia as per a recent study;

(b) whether India tops the global list with 318 deaths per 1,000 children under five years of age due to diarrhoea and pneumonia;

(c) whether India continues to struggle with improving rates of basic childhood immunizations; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESO NAIK): (a) and (b) Yes. As per the Pneumonia and Diarrhoea Progress Report, 2014 of the International Vaccine Access Centre (IVAC), India tops the list of 15 countries in terms of total burden of under-five deaths due to pneumonia and diarrhoea, with an estimated total of 3,18,000 under-five deaths due to diarrhoea and pneumonia, in 2013.

(c) and (d) Immunization coverage has improved in India as shown by improved coverage of full immunization of children from 54 per cent (DLHS 2007-08) to 61 per cent (Coverage Evaluation Survey 2009).

**Conviction rate under Drugs and Cosmetics Act**

1837. SHRI AMBETH RAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Drugs and Cosmetics Act is being implemented effectively across the country;